

Government of India  
Ministry of Commerce and Industry  
Department of Commerce  
Directorate General of Foreign Trade

29<sup>th</sup> January, 2020

TRADE NOTICE NO. 47/2019-20

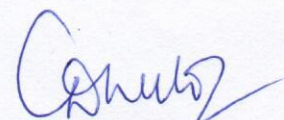
To

1. Members of Trade/Industry/EPCs/Other Trade and Industry Bodies
2. Regional Authorities (RAs) of DGFT

Subject: Misclassification of goods under 'Others' category at the time of Import- reg.

Vide Trade Notice No. 46/2019 dated 17.01.2020 members of the Trade and Industry were advised to suggest appropriate HS codes for goods they are importing under 'Others' category where the existing HS codes are not sufficient.

2. To facilitate data collection and for quick analysis it is advised to submit the data online, in addition to any representation, in the form available on the link <http://bit.do/dgftn46>. Firms who have already given suggestions regarding 'Others' are also requested to fill the information in the given form.
3. The data should be uploaded by 16<sup>th</sup> February 2020.
4. This issues with the approval of the Competent Authority.



(Gagandeep Singh)

Deputy Director General of Foreign Trade

E-mail : s.gagandeep@nic.in